

(c) Government are considering the matter and propose to call a conference of Vice-Chancellors and Education Ministers in this connection.

**Shri Viswanatha Reddy:** May I know, Sir, whether it is a fact that they have also recommended an increase in the standard of English in the Universities, and if so, what the repercussions of the implementation of this recommendation will be on the establishment of Hindi as the national language?

**Shri K. D. Malaviya:** Sir, the recommendations are under the consideration of Government and it is premature for us to say anything about it.

से० गोविन्द दास : क्या यूनीवर्सिटी की सिफारिशों में भिन्न भिन्न प्रदेशों की भाषा, राज्य भाषा और संस्कृति का क्या स्टैंडर्ड रहेगा इस सम्बन्ध में भी कुछ कहा गया है ।

**Mr. Deputy-Speaker:** The whole report is under consideration.

منسٹر آب ایجوکیشن اینڈ نیچرل  
ریسرچ (مولانا  
آزاد) بات یہ ہے کہ یہہ پورا اجی معاملہ  
زیر غور ہے - گورنمنٹ کسی آخری نتیجے  
پر نہیں پہنچی ہے - ایک کانفرنس  
بلانی جائیگی

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): The fact is that the whole matter is still under consideration, Government have not arrived at any final decision. A conference will be called.]

**Shri Veeraswamy:** May I know, Sir the reasons for the deterioration in the standard of Education in Indian Universities?

**Shri K. D. Malaviya:** I cannot answer that question.

**Shri T. N. Singh:** Is it true that the Central Government make certain grants to certain Universities which are normally under provincial control for this or that educational work?

**Shri K. D. Malaviya:** Government do give grants to Universities as suggested by the hon. Member.

**Shri Veeraswamy:** The hon. Minis-

ter has not answered my question, Sir.

**Shri K. K. Basu:** He does not know.

**Mr. Deputy-Speaker:** Yes, he has answered. The hon. Member asked whether the standard of University education is not deteriorating?

**Shri Veeraswamy:** The reasons for the deterioration in the standard of education in Universities.

**Mr. Deputy-Speaker:** We have got the report of the University Commission. Hon. Members must read that. It is for that purpose that the report is placed here. I cannot allow questions and answers for which there is recorded evidence.

MINT AND CURRENCY PRINTING ESTABLISHMENT, HYDERABAD

\*410. **Shri Madhao Reddi:** Will the Minister of Finance be pleased to state what steps are proposed to be taken to utilise the Mint and Currency Printing Establishment in the Hyderabad State after the demonetisation of the State currency?

**The Deputy Minister of Finance (Shri M. C. Shah):** The Hyderabad Mint which is in charge of the Central Government is proposed to be continued as a stand-by mint even after demonetisation of State Currency. A surplus staff of 82 men will however have to be discharged. These men are temporary. Efforts are being made to see if any of them could be employed in other Government undertakings.

Some sixty-five men from the Currency Section of the Hyderabad State Press where printing of the Hyderabad one rupee notes is carried out will also become surplus to the requirements. It is learnt that all these posts are temporary and that 17 of the men have liens elsewhere. It will be for the State Government to consider what provision is possible for the 48 men.

**Shri Madhao Reddi:** May I know, Sir, whether Government consider it desirable to open a regular branch of the Nasik Security Printing Press at Hyderabad?

**Mr. Deputy-Speaker:** It is a suggestion for action.

**Shri M. C. Shah:** No such branch is to be opened.

**Shri B. S. Murthy:** May I know, Sir, whether most of the people who are now to be discharged have been kept there for years under the plea of not being regular servants?

**Shri M. C. Shah:** No, Sir. As I have already stated, at the time of the federal financial integration, certain items,—Mint, buildings etc.—went to the Central Government and the printing section remained with the Hyderabad State Government, and with the demonetization of the one rupee currency, it will be for the State Government to look into the matter.

**Shri Venkataraman:** May I know, Sir, the length of service of these 82 men in the Mint department and 45 men in the Printing department who are now going to be retrenched?

**Shri M. C. Shah:** They are temporary. I have no information as to the length of service. I will get that information if the hon. Member wants to have it.

**Shri B. S. Murthy:** May I know, Sir, whether most of these people are not skilled labour and, therefore whether they would be given alternative employment in other Government Presses?

**Shri M. C. Shah:** As I have stated, efforts are being made if possible to absorb these 82 men. With regard to the 48 men, we have already written to the State Government as far back as in 1952, and we are trying to see if there is any possibility of absorbing them.

#### STATE FORCES ACCOMMODATION (HYDERABAD)

**\*411. Shri Madhao Reddi:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the Government of India had made available for the temporary use of the Hyderabad Government all State Forces accommodation falling surplus as a result of demobilisation; and

(b) if the answer to part (a) above be in the affirmative, whether these quarters have since been taken over from the control of the Hyderabad Government?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes; on condition that accommodation would be vacated on one month's notice when required by the Army.

(b) A portion of the accommodation is now required for the Army and the Hyderabad Government have agreed to vacate the same in April 1953.

**Shri Madhao Reddi:** When did the Government take possession of these quarters?

**Sardar Majithia:** As I have already said Sir, the Hyderabad Government has agreed to vacate these in April. We will take them up as soon as they are vacated.

**Shri Madhao Reddi:** Is it a fact that the Hyderabad Government by the orders of the Government of India forcibly evicted certain old occupants to provide accommodation to the Congress delegates to the Hyderabad Congress Session?

**Sardar Majithia:** That is not a fact, Sir.

**Dr. Jaisoorya:** Is it not a fact that they were evicted?

**Mr. Deputy-Speaker:** How does that arise?

**Sardar Majithia:** Not to my knowledge.

#### OSMANIA UNIVERSITY COMMITTEE

**\*412. Shri Madhao Reddi:** (a) Will the Minister of States be pleased to state whether the Osmania University Committee under the chairmanship of Shri Acharya Narendra Deva, has completed its work?

(b) What is the specific date fixed for the transfer of the University to the Central Government's control?

**The Minister of Home Affairs and States (Dr. Katju):** (a) No.

(b) No specific date has been fixed.

**Shri Madhao Reddi:** What is the nature of the work entrusted to this Committee?

**Dr. Katju:** To make recommendations about the nature of education and other allied matters.

**Shri B. S. Murthy:** May I know, Sir, whether retrenchment is also one of the terms of reference of this Committee?

**Dr. Katju:** I suppose it is always in the terms of reference of any Committee — whatever recommendations they would make.

**Shri Velayudhan:** May I know, Sir, whether there is any proposal to change the medium of instruction which the University is using today?

**Dr. Katju:** All allied questions will be considered, and it will be one of the questions, as to whether simplified Hindi should not be there. But I cannot make any statement at this stage. It is all for the two Committees to consider.